

**indiscriminate transfers of Officers of the Directorate of Marketing and Inspection from Faridabad to Nagpur**

808. SHRI BALESHWAR DAYAL: Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) whether Government had received any memorandum from MPs during the last one year regarding indiscriminate transfers of officers from the Head Office of Directorate of Marketing and Inspection, Faridabad to branch office at Nagpur;

(b) whether according to Circular No. F. 16-18/77-Adm, Government of India, Ministry of Agriculture and Irrigation (Department of Agriculture) dated 8-3-1978, such transfers are not permitted; and

(c) if so, what are the reasons for which some officers have been transferred?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) Only one officer has been transferred from Faridabad to Nagpur in the Directorate of Marketing and Inspection, during the last one year. Letters from two MPs. have been received about this transfer.

(b) The Directorate of Marketing and Inspection is not under the Department of Agriculture and, therefore, the circulars issued by that Department are not applicable to the Directorate.

(c) The officer has been transferred in the interest of work..

**Shifting of office of the Agricultural Marketing Adviser from New Delhi to Faridabad**

809. SHRI BALESHWAR DAYAL: Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) whether it is a fact that the Head Office of the Directorate of Marketing and Research is situated at Faridabad;

(b) whether it is also a fact that headquarters of the Agricultural Marketing Adviser are situated in Shastri Bhavan, New Delhi;

(c) if so, what are the reasons therefor;

(d) whether such an arrangement causes a lot of administrative inconvenience and entails lot of avoidable expenditure; and

(e) if so what steps Government have taken or propose to take to shift back the Office of Adviser to Faridabad?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) Yes, Sir. (The correct name of the organisation is Directorate of Marketing and Inspection).

(b) Yes, Sir.

(c) Agricultural Marketing Adviser is also ex-officio Joint Commissioner (Marketing) to the Ministry and his expert advice is frequently required in marketing and quality control matters and formulation of marketing projects for IDA Credit. He is also required to serve on advisory committees of other department and institution like the Ministry of Foreign Trade, Planning Commission, NAFED, Central Warehousing Corporation, Food Corporation of India etc. This does not, however, come in the way of his devoting adequate time to his office at Faridabad.

(d) No, Sir.

(e) Does not arise for the present.

**उत्तर प्रदेश में 1980-81 के वर्ष के दौरान नये सार्वजनिक टेलीफोन का लगाया जाना**

810. श्री कलराज सिन्धु : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) उत्तर प्रदेश में गत तीन वर्षों के दौरान मंजूर किये गये सार्वजनिक